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Title: Introduction of Compulsory Registration of Marriages Bill, 2007.

SHRI L. RAJAGOPAL (VIJAYAWADA): Sir, I beg to move for leave to introduce a Bill to provide for the compulsory registration of all marriages solemnized in the country and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the compulsory registration of all marriages solemnized in the country and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI L. RAJAGOPAL : Sir, I introduce the Bill.

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**15.38½ hrs.**